

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION No.1001/2019

IN THE MATTER OF:

News Items in The Indian Express dated 18.10.2019 "titled 5000 Illegal E-Waste Units Being Run in Capital: Study authored by Esha Roy"

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(Dr. BMS Reddy)
Senior Environmental Engineer
DPCC

Delhi

Dated December 2019

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION No. 1001/2019

IN THE MATTER OF:

News Items in The Indian Express dated 18.10.2019 "titled 5000 Illegal E-Waste Units Being Run in Capital: Study authored by Esha Roy"

ACTION TAKEN REPORT

1. That this Hon'ble Tribunal in above referred matter vide its order dated 18.10.2019 ordered as follows:

"The above report is to the effect that five thousand illegal e-waste processing units are operating in and around Delhi as per study undertaken by Toxic Link. The hotspots are located in North-eastern and Eastern parts of Delhi, including Seelampur (Shahdara), Mustafabad (North East Delhi), Behta Hazipur and Lone (Ghaziabad). Waste is sold to the said units by dismantlers/recyclers.

Let the DPCC in coordination with the District Magistrates of East and North East Delhi with regard to the area in Delhi and the Uttar Pradesh State PCB and District Magistrate, Ghaziabad with regard to the area in District Ghaziabad furnish a factual and action taken report..."

2. That, Central Pollution Control Board has convened a meeting of all the stakeholder agencies namely District Magistrates of Delhi, DM of Ghaziabad, Commissioners of DMCs, SP of Ghaziabad, Municipal Commissioner of Ghaziabad Nagar Nigam, Secretary of Ghaziabad Development Authority, Member Secretaries of DPCC and UPPCB, DCPs of Delhi Police and Toxics Link on 05.11.2019 to discuss the findings of the study undertaken by the

Toxics Link and to discuss ways for stopping these unauthorized e-waste recycling activities and to finalise future course of action.

3. That, the Chairman, DPCC had called a meeting of the DMs of Delhi, DCPs of Delhi Police, CPCB officials, Commissioners of DMCs on 27.11.2019 to discuss the directions of this Hon'ble Tribunal and implementation of the said directions. It was decided to constitute teams consisting of officials from Revenue department, East DMC, Delhi Police, DPCC and BSES Yamuna Power Ltd to carry out survey of the areas to identify and take action for effective closure against the illegal e-waste handling activities.
4. That, accordingly, 9 teams, consisting of officials of Revenue department, East DMC, Delhi Police, DPCC and BSES Yamuna Power Ltd, were constituted, vide office order dated 29.11.2019, to carry out inspections of the areas falling in East, North East and Shahdara districts to identify the illegal e-waste storage & handling units for their effective closure and levy of Environmental Compensation (EC). Copy of the office order is enclosed as **Annexure-1**.
5. That, the teams headed by the respective SDMs have inspected 130 premises till 16.12.2019 and 104 premises were found to be storing/handling E-Waste. 31 number of premises were closed effectively. The area in which these activities were being carried out ranges from 30 to 100 Square meters and are of a very tiny scale. In most of the premises, it was observed that the owner(s) themselves are carrying out the labour work. Environmental Compensation of Rs. 7.30 lakhs has been imposed on these 31

tiny handlers. The said drive is continuing till the entire area is covered.

6. That, apart from the above actions, Delhi Pollution Control Committee took suo-moto action against illegal e-waste handling units in Old Seelampur area and closed 57 premises effectively in the month of July 2019. It has been decided to levy EDC on these 57 tiny illegal e-waste handlers. The list of the said 57 units is enclosed as **Annexure-2**.
7. That, it is relevant to mention here that in compliance of the orders passed by this Hon'ble Tribunal regarding initiating action on e-waste handling units, in the matter of OA No. 20/2019 (Resident of Gali No. 11, Bhagirathi Vihar Vs NCT of Delhi), Delhi Pollution Control Committee had effectively closed 36 illegal E-waste storage/handling units in the area of Bhagirathi Vihar in the months of May and June 2019 and an Environmental Compensation (EC) of Rs. 7.20 lakhs was imposed on them as these were a very tiny entities. Till date 21 occupiers have deposited the EC imposed on them. Recovery Certificate has been issued to the Recovery Officer ie SDM (Yamuna Vihar) for recovery of EC as an arrears of land revenue. Recovery Officer has once again been requested to recover the EC.

The status report may kindly be taken on record.



Dr. BMS Reddy
Sr. Environmental Engineer
Delhi Pollution Control Committee

Delhi

	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, (GOVT. OF NCT OF DELHI) 4TH FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-6 (visit us at website : http://dpcc.delhigovt.nic.in/)
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F. No. DPCC/OO/NGT-1001/2019/703 + 59

Dated: 29/11/19

Hm' NGT MATTER

OFFICE ORDER

Hon'ble Green Tribunal in its order dated 18/10/19 in O.A. No. 1001/2019 in the matter of News Item in the Indian Express dated 18/10/19 "titled 5000 illegal e-waste units being run in Capital; Study authored by Esha Roy" directed to submit factual and action taken report on the e-waste processing units operating in and around Delhi within one month. The hot spots for these activities mentioned in the order are located in Eastern and North Eastern parts of Delhi. The action is to be taken by District Administration.

As the closure of illegal activities in non-conforming/ residential areas of Delhi is solely the duty of concerned municipal bodies, the following teams have been constituted, in the 3 districts covering Eastern and North Eastern parts of Delhi for effecting closure & disconnection of power supply in all the illegal units involved in e-waste storage, dismantling, refurbishing & recycling. These teams shall also take similar action in case of units found involved in illegal storage and processing of Battery Waste. These teams shall work under the Deputy Commissioner (Revenue) of the concerned district.

TEAM 1: SHAHDARA DISTRICT (SUB-DIV. SHAHDARA)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	Shadara Distt, Delhi Police	
4.	Mr. Shivam Goswami	DPCC	7042915205
5.	Zonal Manager-	BSES Yamuna	

TEAM 2: SHAHDARA DISTRICT (SUB-DIV. VIVEK VIHAR)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	Shadara Distt, Delhi Police	
4.	Mr. Ravinder Joshi	DPCC	9650132613
5.	Zonal Manager-	BSES Yamuna	

TEAM 3: SHAHDARA DISTRICT (SUB-DIV. SEEMA PURI)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	Shadara Distt, Delhi Police	
4.	Mr. Mohit Dhaiya	DPCC	9582602232/ 9050109395
5.	Zonal Manager-	BSES Yamuna	

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TEAM 4: NORTH EAST DISTRICT (SUB-DIV. SEELAMPUR)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	North East Distt, Delhi Police	
4.	Mr. Deepanshu Abroal	DPCC	9899352433/8178656353
5.	Zonal Manager-	BSES Yamuna	

TEAM 5: NORTH EAST DISTRICT (SUB-DIV. YAMUNA VIHAR)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	North East Distt, Delhi Police	
4.	Mr. Satish	DPCC	9013848675
5.	Zonal Manager-	BSES Yamuna	

TEAM 6: NORTH EAST DISTRICT (SUB-DIV. KARAWAL NAGAR)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	North East Distt, Delhi Police	
4.	Mr. Himanshu	DPCC	999084317/ 8700121693
5.	Zonal Manager-	BSES Yamuna	

TEAM 7: EAST DISTRICT (SUB-DIV. MAYUR VIHAR)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	East Distt, Delhi Police	
4.	Mr. Sandeep	DPCC	8860351400
5.	Zonal Manager-	BSES Yamuna	

TEAM 8: EAST DISTRICT (SUB-DIV. GANDHI NAGAR)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	East Distt, Delhi Police	
4.	Mr. Rahul Sharma	DPCC	7876640251/ 8837583987
5.	Zonal Manager-	BSES Yamuna Vihar) TPDDL	

TEAM 9: EAST DISTRICT (SUB-DIV. PREET VIHAR)

	Name/Designation	Organization	Mobile No.
1.	SDM	Revenue Deptt.	
1.	Asstt. Commissioner	EDMC	
3.	ACP	East Distt, Delhi Police	
4.	Mr. Arun	DPCC	9015323155/ 7988608409
5.	Zonal Manager-	BSES Yamuna Vihar) TPDDL	

Compilation of Data shall be done by the following team in DPCC:

	Name of Officer/Official	Mobile No.
1.	EE (WMC III)	9717593532
3.	Programmer, IT Cel., DPCC	
4.	Sandeep Sharma, UDC, DPCC	
5.	Data Entry Operator, DPCC	
6.	Ms. Tanvi Semalty (TE, DPCC)	
7	Ms. Vaishali (TE)	

ACP of the concerned district/ area shall ensure adequate police force and shall be responsible for maintaining law and order during the action on illegal units.

The following standard operating procedure will be followed by the teams:-

- i) Survey/identification of the E-Waste storing/ processing units as per Schedule I of E-Waste Management Rules, 2016 (copy enclosed).
- ii) Filling of the joint inspection report (format enclosed).
- iii) Effective closure of all such units engaged in dismantling/ refurbishing/ recycling of E waste
- iv) Effective closure of all such units storing E-waste and not having any agreement with any of the Producers/ dealers of Electronic & Electrical items.
- v) Disconnection of electricity connection on the spot where effective closure is being done.
- vi) For the units found operating in the area up to 100 m², Environmental Damage Compensation (EDC) of Rs 20,000/- (Rupees twenty thousand only) shall be levied by the team while sealing the unit.
- vii) For the units found operating in the area between 100 m² to 300 m², EDC of Rs. 40,000/- (Rupees Forty thousand only) shall be levied by the team while effectively closing the unit.
- viii) For the units found operating in the area more than 300 m², EDC of Rs. 50,000/- (Rupees Fifty thousand only) shall be levied by the team while effectively closing the unit.
- ix) EDC shall be deposited in the form of Demand Draft (DD) payable to "Delhi Pollution Control Committee" and to be deposited in the Office of Delhi Pollution Control Committee at VI Floor, ISBT Building, Kashmere Gate, Delhi - 110006.
- x) Effective Closure / sealing orders mentioning levying of EDC shall be issued by the SDM concerned.
- xi) Every inspecting team deployed in the field will provide the filled up forms and details of closure action to WMC III, DPCC at II Floor, Vikas Bhawan - II, Civil Lines in the morning of next day.

In case of any doubt, concerned may contact SEE (WMC III) on 011-23815359 or the undersigned on 011-23392306. Concerned Deputy Commissioner (Revenue) of the concerned district shall be the Nodal Officer of each team who will coordinate and start the exercise with immediate effect. Category of the E-waste items covered under the E-Waste Management Rules, 2016 (Schedule I) and performa for the joint inspection report are enclosed. The earlier order no. DPCC/O/O/2019/1623 dated 01/11/19 in this matter stands revoked.

In the other remaining 8 districts, all the concerned Deputy Commissioners (Revenue) are hereby directed to initiate necessary action in their districts for identifying and effective closure of such illegal e-waste procuring/ processing units in accordance with the order of Hon'ble NGT dated 18/10/19. In addition they are also directed to take effective action against any unit found engaged in the illegal storage/processing of Battery Waste.

Encl: As Above


 (Arun Mishra)
 Member Secretary, DPCC

All Concerned Officers/Official
 All Deputy Commissioners (Revenue)
 The Commissioner EDMC
 Copy to:

- 1. Divisional Commissioner, Delhi
- 2. Commissioner of Police, Delhi
- 3. Member Secretary, CPCB
- 4. All Cell In-charges of DPCC
- 5. Administrative Officer, DPCC
- 6. PS to Chairman, DPCC: For kind information of the Chairman.

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Format for Joint Inspection w.r.t order of NGT dated 18/10/2019 in the OA No. 1001/2019 for taking action against illegal e-waste procuring/ processing units

Team No.

Date of Inspection

S.NO	DESCRIPTION	REMARK
1	NAME OF THE UNIT	
2	ADDRESS OF THE UNIT	
3	NAME OF OWNER	
4	RESSIDENTIONL ADDRESS OF OWNER	
5	NAME OF THE PLOT OWNER	
6	ACTIVITY OF THE UNIT	Storage Dismantling Refurbishing Recycling
7	REVENUE DISTRICT	
8	SUB- DIVISION	
9	DATE OF COMMENCEMENT START OF UNIT	
10	GST NO.	
11	BANK DETAILS (NAME OF THE ACCOUNT HOLDER, ACCOUNT NO. , NAME OF BANK, BRANCH)	
12	POWER SUPPLY DISSCONNECTED	YES / NO
13	UNIT/PREMISES SEALED	YES / NO
14	REMARKS	

**Signature of Inspection Team
(With Name & Designation)**

REVENUE
DEPARTMENT

EDMC

DELHI
POLICE

BSES
YAMUNA

DPCC

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SCHEDULE I

[See rules 2, 3(j), 3(y), 3(aa) and 3(ff); 5; 9; 11(10); 13 (1) (i), 13 (1) (vii) and 16(1), 16(11)]

Categories of electrical and electronic equipment including their components, consumables, parts and spares covered under the rules

Sr. No.	Categories of electrical and electronic equipment	Electrical and electronic equipment code
i.	Information technology and telecommunication equipment :	
	Centralised data processing: Mainframes, Minicomputers	ITEW1
	Personal Computing: Personal Computers (Central Processing Unit with input and output devices)	ITEW2
	Personal Computing: Laptop Computers(Central Processing Unit with input and output devices)	ITEW3
	Personal Computing: Notebook Computers	ITEW4
	Personal Computing: Notepad Computers	ITEW5
	Printers including cartridges	ITEW6
	Copying equipment	ITEW7
	Electrical and electronic typewriters	ITEW8
	User terminals and systems	ITEW9
	Facsimile	ITEW10
	Telex	ITEW11
	Telephones	ITEW12
	Pay telephones	ITEW13
	Cordless telephones	ITEW14
	Cellular telephones	ITEW15
	Answering systems	ITEW16
ii.	Consumer electrical and electronics:	
	Television sets (including sets based on (Liquid Crystal Display and Light Emitting Diode technology)	CEEW1
	Refrigerator	CEEW2
	Washing Machine	CEEW3
	Air-conditioners excluding centralised air conditioning plants	CEEW4
	Fluorescent and other Mercury containing lamps	CEEW5

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S. No.	Name of the Unit	Address of the Unit	PIN	Product / Activity of the Unit
1	Jahid Malik	B-23 -I, Kh. No. 4928, Old East Seelampur Delhi	110032	E-waste Scrap, Segregation & Processing Unit
2	Jahid Malik	B-23 -II, Kh. No. 4928, Gali No. 4, Old East Seelampur Delhi	110032	E-waste Scrap & Processing Unit
3	Jahid Malik	B-23 -III, Kh. No. 4928, Gali No. 4, Old East Seelampur Delhi	110032	E-waste Scrap, Segregation & Processing Unit
4	Imran Malik	B-25, A-I, Kh. No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste Scrap & Processing Unit
5	Imran Malik	B-25, A-II, Kh. No. 4928, Old East Seelampur Delhi	110031	E-waste Scrap & Processing Unit
6	Imran Malik	B-25, A-III, Kh. No. 4928, Old East Seelampur Delhi	110031	E-waste Scrap & Processing Unit
7	Imran Malik	B-25, A-IV, Kh. No. 4928, Old East Seelampur Delhi	110031	E-waste Scrap & Processing Unit
8	Imran Malik	B-25, A- V, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap & Processing Unit
9	Imran Malik	B-25, A- VI, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap unit
10	Imran Malik	B-25, A- VII, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap & Processing Unit
11	Shaukin Khan	B-25, A- VIII, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap unit
12	Imran Malik	B-25, A- IX, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap unit
13	Haji Javeed Alam	B-37, A-I, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste Segregation & Processing
14	Haji Javeed Alam	B-37, A-II, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste processing unit
15	Haji Javeed Alam	B-37, A-III, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste storage, segregation & processing unit
16	Haji Javeed Alam	B-37, A-IV, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste collection, processing & segregation unit
17	Haji Javeed Alam	B-37, A-V, Kh. No. 4928, Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap unit
18	Murslin Malik	B-38, A-I, Kh No. 4928, Gali No. 4 Old Seelampur Delhi	110031	E-waste collection, segregation & processing unit
19	Murslin Malik	B-38, A-II, Kh No. 4928, Gali No. 4 Old Seelampur Delhi	110031	E-waste collection, processing & segregation unit
20	Murslin Malik	B-38, A-III, Kh No. 4928, Gali No. 4, Old Seelampur Delhi	110031	E-waste collection, segregation & processing unit
21	Murslin Malik	B-38, A-IV, Kh No. 4928, Gali No. 4, Old Seelampur Delhi	110031	E-waste collection, segregation & processing unit
22	Murslin Malik	B-38, A-V, Kh No. 4928, Gali No. 4, Old Seelampur Delhi	110031	E-waste collection, segregation & processing unit
23	Chaudhary Javed Adam/ Haji Qureshi	B-46, C-I, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap processing unit
24	Chaudhary Javed Adam/ Haji Qureshi	B-46, C-II, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap processing unit
25	Chaudhary Javed Adam/ Haji Qureshi	B-46, C-III, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap processing unit
26	Chaudhary Javed Adam/ Haji Qureshi	B-46, C-V, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap processing unit
27	Haji Qureshi	B-46, C-VI, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap processing & Segregation unit
28	Haji Qureshi	B-46, C-VII, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste Segregation unit
29	Munna Chaudhary	B-45, C-I, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap & Processing Unit
30	Munna Chaudhary	B-45, C-II, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap & Processing Unit

List of 57 illegal e-waste handling units in Old Seelampur in July 2019

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S. No.	Name of the Unit	Address of the Unit	PIN	Product / Activity of the Unit
31	Munna Chaudhary	B-45, C-III, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap & Processing Unit
32	Munna Chaudhary	B-45, C-IV, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap & Processing Unit
33	Munna Chaudhary	B-45, C-V, Kh No. 4928, Gali No. 4, Old East Seelampur Delhi	110031	E-waste scrap & Processing Unit
34	Mursalin Malik/ Mehtal Malik	Kh. No. 4928-15/46, (I) Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap processing unit
35	Mursalin Malik/ Mehtal Malik	Kh. No. 4928-15/46, (II) Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap processing unit
36	Mursalin Malik/ Mehtal Malik	Kh. No. 4928-15/46, (III) Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap processing unit
37	Mursalin Malik/ Mehtal Malik	Kh. No. 4928-15/46, (IV) Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap processing unit
38	Mursalin Malik/ Mehtal Malik	Kh. No. 4928-15/46, (V) Gali No. 4, East Old Seelampur Delhi	110031	E-waste scrap processing unit
39	Mursalin Malik/ Mehtal Malik	Kh. No. 4928-15/46, (VI) Gali No. 4, East Old Seelampur, Taj Nagar, Delhi	110031	E-waste scrap processing unit
40	Haj Yunus	Kh. No. 4928, B-47 (I), Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap processing unit
41	Haj Yunus	Kh. No. 4928, B-47 (II), Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap processing unit
42	Sajid Malik	Kh. No. 4928, B-48, Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap processing unit
43	Faheem	Kh. No. 4928, B-48 (II), Gali No. 4, East Old Seelampur, Delhi	110041	E-waste scrap processing unit
44	Waseem	Kh. No. 4928, B-49 (I), Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap segregation & processing unit
45	Waseem	Kh. No. 4928, B-49 (II), Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap segregation & processing unit
46	Masoor	B-50 (I), Taj Nagar, Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap unit
47	Masoor	Kh No. 4928, B-50 (II), Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap segregation & processing unit
48	Masoor	Kh No. 4928, B-50 (III), Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap segregation, processing & dismantling unit
49	Haji Islaam	Kh No. 4928, B-51, Gali No. 4, East Old Seelampur, Delhi	110031	E-waste segregation & processing unit
50	Tahir Malik	Kh No. 4928, B-52, Gali No. 4, East Old Seelampur, Delhi	110031	E-waste scrap processing unit
51	Rashid Malik	IX- 4425/22/23, Gali No. 23, Sabji Mandi, East Old Seelampur, Delhi	110031	E-waste collection, segregation & processing unit
52	Iqram Malik	IX- 4421/22, Gali No. 23, Sabji Mandi, Old East Seelampur, Delhi	110031	E-waste collection, segregation & processing unit
53	Imran teflam	H. No. 38, East Old Seelampur, Gali No. 4, Delhi	110031	E-waste scrap segregation, processing & dismantling unit
54	Haji Yunus	H. No. 36, East Old Seelampur, Gali No. 4, Delhi	110031	E-waste segregation & processing unit
55	Ch. Javed Adam/ Haji Qureshi	Kh. No. 4928, B-46 C (IV), Old East Seelampur, Delhi	110031	E-waste scrap & processign unit
56	Shafique	Kh. No. 4928, B-48 D (I), Gali No. 4, Old East Seelampur, Delhi	110031	E-waste segregation & processing unit
57	Shafique	Kh. No. 4928, B-48 D (II), Gali No. 4, Old East Seelampur, Delhi	110031	E-waste segregation unit